

National Company Law Tribunal

Allahabad Bench

CP NO. 116/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: M/S RRA Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: 252 of the Companies Act, 2013

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Petitioner/ Appellants. ROC	Nalini
2.	MS. NALINI	ADV		
3.	Krishna Dev Vyas	Adv.		

C.A.No. 116/ALD/2017

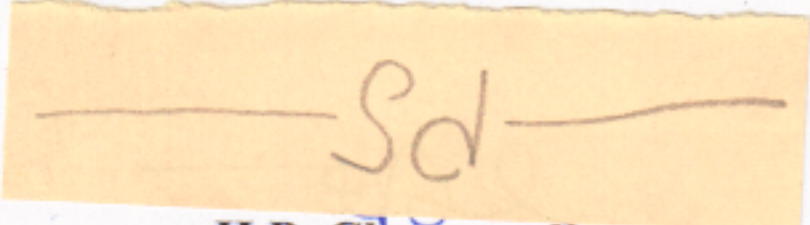
Sri Arun Saxena along with Ms. Nalini, Advocates for the petitioner. Sri Krishna Dev Veyas, Central Govt. Standing Counsel for the ROC, Kanpur.

A Rejoinder to the report of ROC is filed. The learned CGSC requests for a spare copy of the Company Petition to be provided. Hence, the petitioner is instructed to provide the same to learned CGSC.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)